

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT-I)  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **09.07.2021 at 10.30 A.M**  
THROUGH VIDEO CONFERENCING

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**PRESENT:** SMT. R.SUCHARITHA, MEMBER (JUDICIAL)  
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)

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IA/MA/IBA/TCP/TCA/CP/CA No : MA/1305/2019 IN CP/1275/IB/2018  
NAME OF PETITIONER : State Bank of India & 3 Ors  
NAME OF RESPONDENT : Aneetha Subramaniam (RP)  
M/s Karur KCP Packagings Ltd) &1 ors  
SECTION : 60(5) of IBC

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**ORDER**

The Petitioner/State Bank of India is represented by the Counsel of M/s. Ramalingam & Associates and the Respondent-1/Liquidator is represented by Ld. Counsel Mr. Avinash Krishnan Ravi and Respondent - 2 is represented by Ld. Counsel Mr. H. Karthik Seshadri through video conferencing mode.

Both the Respondents submit that this Application is infructuous since the liquidation order has already passed.

List this matter on **24.08.2021** for further hearing and disposal.

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(ANIL KUMAR B)  
MEMBER (TECHNICAL)

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(R. SUCHARITHA)  
MEMBER (JUDICIAL)